

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1464/2016**  
MA No. 1444/2016

New Delhi this the 04<sup>th</sup> day of October, 2016

**Hon'ble Dr. B.K. Sinha, Member (A)**

Shri Mangal Sain,  
Aged about 60 years,  
S/o Late Kewal Ram,  
Post of MTS (D. Group)  
R/o H.No.872, Tilak Nagar,  
Kashmiri Gate,  
New Delhi-110006

- Applicant

(Applicant in person)

VERSUS

1. The Secretary,  
Ministry of Communication  
Department of Post,  
Sanchar Bhawan New Delhi

2. The CPMG,  
Mehgdot Bhawan,  
New Delhi-110001

3. The Senior Superintendent  
Department of Post,  
Air Mail Sorting Division,  
New Delhi-110021

- Respondents

(By Advocate: Mr. KM Singh)

**O R D E R (Oral)**

The applicant, who is present in person, seeks leave of this Tribunal to withdraw the OA as he is fully satisfied from the action of the respondents. Mr. R.K. Sharma, learned counsel for the applicant, submitted that in view of

this development, he is discharged from the vakalatnama and he is no longer representing the applicant.

2. In view of the submissions made by the applicant in person, nothing survives in this OA. It is accordingly dismissed as withdrawn. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

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